

[Print](#)**Defective Case Register from 2025-08-30 to 2025-08-30**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-BLAPL/26066/2025	PARTHA SARATHI DAS	2025-08-30	Page no. 10-11 not legible.
2	D-BLAPL/26055/2025	KARUNAKAR GAYA	2025-08-30	O.R.case no. mentioned in the petition does not tally with the copy of Annexure-1.
3	D-ABLAPL/26335/2025	BRAJA MOHAN SARANGI	2025-08-30	1. In affidavit, Information not furnished in Sl no 3 of the affidavit. 2.In affidavit, Sl No 4 statement of facts- Information wrongly furnished. 3. page no 8 is not legible
4	D-BLAPL/26070/2025	KULDEEP MOHANTY	2025-08-30	Page no.11 not legible
5	D-BLAPL/26061/2025	RAMESH CHANDRA OJHA	2025-08-30	1.Pending before the Lower Court mentioned in the petition does not tally with the Rejection order. 2.Free/Certified copy of rejection order not filed. 3. Page no. 10 not legible. 4. Name of the Petitioner no.2 mentioned in the petition does not tally with his signature put in V.nama.
6	D-BLAPL/26064/2025	RABI NARAYAN MISHRA	2025-08-30	Page no. 10 not legible.
7	D-BLAPL/26080/2025	DIGAMBAR SETHI	2025-08-30	15-ALL PAPERS NOT PROPERLY SIGNED.
8	D-FAO/34185/2025	SUMAN PATTNAIK,A.G.A	2025-08-30	Reference Certificate not correctly furnished.
9	D-BLAPL/26085/2025	SIDHARTHA MISHRA	2025-08-30	1. Pending before the court as mentioned in the Cause title is not tally with Rejection order
10	D-BLAPL/26121/2025	JAGABANDHU SAHU	2025-08-30	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for S R there after
11	D-BLAPL/26180/2025	JUGALA KISHORE PANDA	2025-08-30	Name of the Petitioner mentioned, does not tally with signature in V.nama.
12	D-ABLAPL/26423/2025	KARUNAKAR GAYA	2025-08-30	.Petition not correctly addressed to Honorable Court
13	D-WP(C)/34484/2025	SAILABALA JENA	2025-08-30	Not properly page marked
14	D-CMP/33884/2025	TRILOCHAN PANIGRAHI	2025-08-30	Address of Petitioner No-6 not mentioned in the Petition.
15	D-WP(C)/34476/2025	SAILABALA JENA	2025-08-30	Not properly page marked
16	D-BLAPL/26221/2025	SUSANTA SEKHAR PARIDA	2025-08-30	14-NOT PROPERLY INDEXED.
17	D-ABLAPL/26422/2025	ARUN KUMAR BEHERA	2025-08-30	31-As per standing order the details of victim/informant shall not be mentioned in the petition.
18	D-WP(C)/34479/2025	SAILABALA JENA	2025-08-30	Not properly page marked

19	D-WP(C)/34891/2025	SARADA PRASANNA SARANGI	2025-08-30	.Receipt Showing Serv.copy To cg not Filed.
20	D-RSA/32665/2025	DIPTI RANJAN BHOKTA	2025-08-30	Between Pages No-68 and 69 two Pages are there to be numbered.
21	D-CONTC/34754/2025	ADV.	2025-08-30	1.Subject code not Indicated. 2. Reference certificate not furnished
22	D-WP(C)/34307/2025	DAYANIDHI MISHRA	2025-08-30	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
23	D-ABLAPL/26249/2025	SANJIB KUMAR BHANJADEO	2025-08-30	Name of Pet. No.2 in Cause Title and Vakalatanama not tally with the Signature in Vakalatanama.
24	D-ABLAPL/26324/2025	KARTIK CHANDRA TRIPATHY	2025-08-30	1. In declaration under affidavit, no of paragraph wrongly furnished and mentioned petitioner no 5 instead of no 1
25	D-RVWPET/34364/2025	SIDHARTHA SWAIN	2025-08-30	1. Court Fee Rs-12/- payable, Rs-6/- paid, Rs-6/- to be paid.
26	D-ABLAPL/26325/2025	BIDYALOK MOHAPATRA	2025-08-30	1. In cause title fathers name of the petitioner not furnished.
27	D-RVWPET/34482/2025	MAHESWAR MOHANTY	2025-08-30	Appellate Court Judgement Rs 2.25/- payable, Rs-2/- paid, Rs-0.25/- to be paid
28	D-CRLA/26376/2025	RAKESH KUMAR ROUSTRAY	2025-08-30	1.Victim and informant are separate persons,description of appellant not correct 2. Provision of Law Wrongly furnished 3. Code Wrongly indicated 4.Ppace of trial court not mentioned in being aggrieved para, 5.Undertaking for filing of English translation copy of Odia document not filed 6.Vakalatnama executed by the appellant be kept with sealed cover
29	D-BLAPL/26170/2025	SATYA NARAYAN MISHRA 4	2025-08-30	1.Special POCSO case no. not mentioned in the Annexure-1. 2.Page no. 16 not legible.
30	D-WA/34354/2025	DEEPALI MAHAPATRA	2025-08-30	Period of Delay 175 days IA not filed 2. Cause Title Petitioner was not a party in writ petition
31	D-CRLREV/26016/2025	BANSHIDHAR SATAPATHY	2025-08-30	1. Period of Delay 42 days delay Limitation petition not filed. 2.Court Fee Rs 6/- not paid for Lady 3.Being Aggrieved Ground Good ground not mentioned in petition. 4. Odia undertaking not mentioned in petition.
32	D-BLAPL/26240/2025	JYOTIRMAYA SAHOO	2025-08-30	H.C.B.A.W.F.Fee Rs.50.00 not paid in V.Nama.
33	D-BLAPL/26123/2025	SUSHANTA KUMAR JOSHI	2025-08-30	1. In Synopsis S.T case no furnished instead of C.T case 2. CT case no wrongly furnished in paragraph 1 of the application 3. Paragraph 6 of the application furnished twice. 4. pending before the court wrongly furnished in Paragraph1 of the application 5.Provision Of Law wrongly Furnished On Top Of Cause Title.
34	D-WP(C)/34880/2025	SARADA PRASANNA SARANGI	2025-08-30	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. .Receipt Showing Serv.copy To cg not Filed. 2.Court fees and stamps not paid in Vnama.

35	D-BLAPL/26154/2025	ARIJEET MISHRA	2025-08-30	G.R. case pending before the Lower Court mentioned in the paragraph-1 is incorrect
36	D-BLAPL/26238/2025	JYOTIRMAYA SAHOO	2025-08-30	H.C.B.A.W.F.Fee Rs.50.00 not paid in V.Nama.
37	D-FAO/34709/2025	SOHAN MISHRA	2025-08-30	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED good ground certificate not furnished receipt showing deposit of compensation not filed
38	D-CRLREV/25875/2025	SUKANTA KUMAR DALAI	2025-08-30	Put SR after filing of Consolidation Petition.
39	D-CRLMC/26504/2025	DEVASHIS PANDA	2025-08-30	Receipt Showing Serv.copy To Vigilance not Filed.
40	D-CMP/34294/2025	RAMDAS ACHARY	2025-08-30	Status of op.no. 1 not furnished in cause title.
41	D-BLAPL/26163/2025	MAHES DAS	2025-08-30	P.S. case not correctly mentioned in Paragraph-1 of the petition.
42	D-CRLREV/25993/2025	KSHIROD KUMAR ROUT	2025-08-30	Put SR after filing of C. Copy of Annex-1
43	D-CRLA/25960/2025	REBATI LATA PANDA	2025-08-30	Code Not indicated 1-The name of the trial court,date of judgement and case no.not mentioned in being aggrieved para, 2-Para no.4 marked as twice in I.A.No.2360/2025
44	D-FAO/34882/2025	SIDHARTHA SWAIN	2025-08-30	8-CAUSE TITLE NOT IN ORDER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Period of Delay 1999 days 2. anjan jena not party in present appeal
45	D-ABLAPL/26136/2025	SATYA NARAYAN MISHRA 4	2025-08-30	A. Fee of Rs.3.30 on Ann.1, Rs.2.20 on Ann.2 and Rs.1.10 on Ann.3 not paid.
46	D-FAO/34712/2025	SANGRAM JENA	2025-08-30	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
47	D-ABLAPL/26151/2025	NIRANJAN PANDA	2025-08-30	14-NOT PROPERLY INDEXED. Page no. 13 not legible.
48	D-FAO/34708/2025	SAIBRATA RATH	2025-08-30	good ground not furnished
49	D-CRLMP/26148/2025	AGNEEV KUMAR DAS	2025-08-30	1. Nomenclature not correctly furnished Sl. no.3 in Index. 2..mobile Phone Numbers Of All The Signing Advocates Not Indicated
50	D-CRLMC/25648/2025	HRUDANANDA MOHAPATRA	2025-08-30	1. Page no.44 repeated twice.
51	D-CRLMC/25773/2025	SANJIB KUMAR BHANJADEO	2025-08-30	1. Court fee Rs.6/- to be paid on I.A. petition
52	D-ABLAPL/26211/2025	JAYADEBA BEHERA	2025-08-30	1. G. R case no left blank in synopsis 2. Attested Annexure-1 not filled.
53	D-CRLMC/25713/2025	SHISHIR KUMAR SAMAL	2025-08-30	1. Certified copy of annex-1 not filed. 2. Page nos. 22 28 47 51 and 65 not legible
54	D-ABLAPL/26207/2025	RAGHUNATH BISWAL	2025-08-30	1. page no 9 and 10 not legible 2.Name Of The Filing Advocate Not In Capital Letters In The application

55	D-CRLREV/26286/2025	BIJAY KUMAR MOHANTY	2025-08-30	1.Authentication fee due on the (a) Copy of Trial Court Judgement C.copy Annex-2 not filed.Xerox copy filed. 2.C.copy Annex-2 not filed. Xerox copy filed.3. 1. Good ground certificate not furnished
56	D-ABLAPL/26273/2025	SOUMYA JYOTI BISWAL	2025-08-30	1. In Affidavit, deponents Occupation not furnished.
57	D-CRLREV/26075/2025	MANOJ KUMAR MOHANTY	2025-08-30	1.Put SR after filing of Consolidation petition.
58	D-ABLAPL/26309/2025	DEEPAK RANJAN PARIDA	2025-08-30	1. Items in the Index not properly serial numbered. 2. Synopsis and Date chart not properly page marked. 3. Age of Petitioners not mentioned in Vakalatanama.
59	D-CRLMC/25730/2025	KAPILA CHARAN NAYAK	2025-08-30	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Affidavit portion not properly arranged. 2. HBAWF fee Rs.50/- to be paid.
60	D-CRLREV/26162/2025	SUSANTA SEKHAR MOHAPATRA	2025-08-30	1.Period of Delay 164 delay.Limitation petition not filed.2.Authentication fee due on the (a) Copy of Trial Court Judgement C.copy Annex-2 not filed.Xerox copy filed 3.C. copy Annex-2 not filed. Xerox copy filed.
61	D-ABLAPL/26365/2025	GOPAL CHARAN MOHANTY	2025-08-30	4-AFFIDAVIT/VERIFICATION NOT PROPER. Name of the Adv not mentioned capital letter in the v.nama.
62	D-WP(C)/34359/2025	OM SWARUP	2025-08-30	1. side of the page nos. 29 and 30 are not neat.2.Registration of sale deed under annex.2 before authority not mentioned.
63	D-CRLA/25766/2025	SK. ZAFARULLA	2025-08-30	1-Appeal memo not page marked
64	D-BLAPL/26214/2025	RABINDRA KUMAR SAHOO	2025-08-30	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not mentioned in the affidavit.
65	D-BLAPL/26195/2025	BIJAYA KUMAR PARIDA 2	2025-08-30	As per index annex.1 not mentioned in the petition.
66	D-BLAPL/26197/2025	SUSANTA KUMAR TRIPATHY	2025-08-30	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Name of the Adv not mentioned capital letter in the v.nama.
67	D-WP(C)/34350/2025	PRAMODA KUMAR DASH	2025-08-30	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page nos. 27 28 34 37 and 41 not neat.
68	D-CRLA/26183/2025	RAKESH KUMAR DAS	2025-08-30	Code Not correct
69	D-BLAPL/26124/2025	SUSHANTA KUMAR JOSHI	2025-08-30	1. Provision Of Law wrongly furnished On Top Of Cause Title
70	D-WP(C)/34352/2025	ASHUTOSH KUANR	2025-08-30	As per index case no. not mentioned in the annex.2

71	D-WP(C)/34881/2025	SRIKANTA MAHUNTA	2025-08-30	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no. 33 not neat.
72	D-ABLAPL/26288/2025	LALATENDU SAMANTARAY	2025-08-30	Name of Informant appearing in Para 2 be redacted.
73	D-BLAPL/26261/2025	AMULYA RATNA PANDA	2025-08-30	signature of executants in V.NAMA not tally with rej. order.
74	D-WP(C)/34409/2025	GOPINATH MISHRA	2025-08-30	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page nos 26 51 53 and 57 not neat.
75	D-CRLMP/26179/2025	SAROJA KANTA SAMAL	2025-08-30	17-REFERENCE CERTIFICATE NOT FURNISHED.
76	D-MACA/34292/2025	BASUDEV MISHRA	2025-08-30	1. Period of Delay 09 days 2. Court Fee Rs.5181/- is payable but not paid.
77	D-WP(C)/34190/2025	LAMBODAR PRADHAN	2025-08-30	Page no.26 not properly arranged and not legible.
78	D-ABLAPL/26292/2025	SAMBEET PATTANAYAK	2025-08-30	Name of Victim appearing in Para 2 be redacted.
79	D-WP(C)/34433/2025	AMARJIT MOHAPATRA	2025-08-30	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
80	D-WP(C)/34420/2025	GOPINATH MISHRA	2025-08-30	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page nos. 46 51 and 52 not neat.
81	D-WP(C)/34525/2025	JYOTIRMAY GUPTA	2025-08-30	Page no.69 not properly arranged
82	D-ABLAPL/26301/2025	LAXMIDHAR MAHAPATRA	2025-08-30	1. Bail Application not page marked in the Index. 2. PS case year mentioned in Para 1 not correct.
83	D-WP(C)/34425/2025	SIDHESWAR MALLIK	2025-08-30	Page no.15 not filed.
84	D-ABLAPL/26254/2025	DILIP KUMAR SAHU	2025-08-30	1. Items in the Index not properly Serial Numbered. 2. Marking of Index as Page 6 be erased. 3. Date Chart not marked and not page marked in the Index. 4. GR case No. left blank in the Subject matter of Cause Title. 5. Occupation of the Deponent not mentioned in the Affidavit. 6. Document Attached as Annexure 1 not proper. 7. Date of FIR mentioned in Index and Book Mark not correct.
85	D-WP(C)/34528/2025	JYOTIRMAY GUPTA	2025-08-30	Copy of appointment Letter No. 10 dated 27.06.1995 mentioned in the Index(Anx-1) and date chart does not tally with the para-4 body of the petition and under Anx-1.
86	D-BLAPL/26087/2025	SIDHARTHA MISHRA	2025-08-30	1. Pending before the court as mentioned in the Cause title is not tally with Rejection order.
87	D-BLAPL/26094/2025	RAMESH CHANDRA OJHA	2025-08-30	1. In affidavit SL no 2 information wrongly furnished. 2. free copy/ Certified copy of Rejection order not filled. 3. S. T case wrongly furnished in Cause title.,Paragraph-1 of the application and Prayer. 4. Pending before the

				Court wrongly furnished in Cause title of the application
88	D-BLAPL/26086/2025	BISWA KUMAR MISHRA	2025-08-30	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED.
89	D-WP(C)/34495/2025	DR. BINODA KUMAR MISHRA	2025-08-30	Annexures -3 and 4 not mentioned in averments.Date of annexure -15 not correct in para 29.
90	D-WP(C)/34499/2025	SUBHRANSU BHUSAN MOHANTY	2025-08-30	1. page nos.12 25 27 to 29 36 39 41 42 45 57 59 62 66 to 68 71 72 77 are not neat and legible.2.Dtd. in annex.4 not tally with index .3. page no . 55 not mentioned as per index.
91	D-CRLMC/25736/2025	DILLIP KUMAR SAHU	2025-08-30	1. Nomenclature not correctly furnished in V.nama. 2. Name of the PS and PS case number not furnished in the petition.
92	D-WP(C)/34491/2025	ADITYA NARAYAN RAY	2025-08-30	1.Receipt Showing Serv.copy To ct not Filed. 2. Dated 25-6-2025 under annex.4 in index not tally with para.20 of petition.
93	D-BLAPL/26289/2025	KRUSHNA CHANDRA RATH	2025-08-30	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Address of the Petitioner not furnished in the Cause title 2. in prayer PS case no and C.T case no wrongly furnished, 3. Sl 2 in the Affidavit, information not furnished. 4. Attested Annexure-4 not filled. 5..Name Of The Filing Advocate Not In Capital Letters In The application 6..Petition not correctly addressed to Honorable Court
94	D-WP(C)/34494/2025	PRADEEP KUMAR DAS	2025-08-30	page nos. 106 not neat.
95	D-WP(C)/34493/2025	GOPAL KRISHNA NAYAK	2025-08-30	PAGE NO.81 NOT NEAT.
96	D-WP(C)/34488/2025	KUNAL KUMAR SWAIN	2025-08-30	page nos. 26 27 and 38 are not neat
97	D-CRLMP/25790/2025	BYOMAKESH TRIPATHY	2025-08-30	PAGE NO.17 NOT LEGIBLE
98	D-FAO/34395/2025	PRASANTA KUMAR MAHALI	2025-08-30	Period of Delay 88 days
99	D-WP(C)/34490/2025	PRADEEP KUMAR DAS	2025-08-30	1. As per annex.2 date not correct in index. 2.page no. 106 not neat
100	D-WP(C)/34497/2025	PRADEEP KUMAR DAS	2025-08-30	This may be registered as CMP.
101	D-ABLAPL/26161/2025	KAJAL SAHOO	2025-08-30	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
102	D-WP(C)/34504/2025	TAPAN KUMAR KAMILA	2025-08-30	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Sl. nos. of paragraphs not correct in declaration of affidavit.2. page nos.16 to 21 45

				and 46 are not neat.
103	D-WPCRL/26073/2025	ARIJEET MISHRA	2025-08-30	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
104	D-WP(C)/34501/2025	MADHAB LAL AGARWAL	2025-08-30	1.Receipt Showing Serv.copy To ct not Filed. 2. Dtd.5-8-2025 in annex.1 and or.dtd.12-3-2018 in anex.2 not correctly mentioned in prayer.
105	D-RSA/32795/2025	SANTOSH KUMAR SAMANTARAY	2025-08-30	1.Valuation and C.Fee Payable not furnished in the Memo. of Appeal.2. C.Copy of the Trial court Judgement and Decree be filed. Put up for S.R after rectification
106	D-CRLMC/25972/2025	PRAVASH CHANDRA JENA	2025-08-30	1. Certified copy of annex-1 not filed
107	D-WP(C)/34466/2025	SAILABALA JENA	2025-08-30	Not properly page marked.
108	D-CRLMP/25840/2025	BANSHIDHAR SATAPATHY	2025-08-30	PAGE NO.8 NOT LEGIBLE
109	D-CRLA/26440/2025	BISWAJIT RANJAN TRIPATHY	2025-08-30	Copy not served.(Vig.)
110	D-ABLAPL/26305/2025	SANDEEP RAJ PANDA	2025-08-30	OHCBA welfare Fund Rs.50 not paid.
111	D-ABLAPL/26303/2025	ANUGRAHA NARAYAN SAMANTRAY	2025-08-30	1. Name of Informant appearing in Para 2 be redacted. 2. In Affidavit Pet. No.2 has shown himself as Pet. No.1
112	D-ABLAPL/26258/2025	DILIP KUMAR SAHU	2025-08-30	1. Name of Victim and her husband appearing in Synopsis, Date Chart and para 2 be redacted. 2. Date of FIR mentioned in Index and Book mark not correct. 3. GR case year mentioned in Subject matter of Cause Title and para 1 not tally. 4. It appears that facts mentioned in para 7 incorrect. It has no relation with the present case. 5. Occupation of Deponent not mentioned in the Affidavit and declaration about no of paragraphs not correct. 6. Annexure 1 not marked and page 13 not legible.
113	D-ABLAPL/26310/2025	SHIB SHANKAR MOHANTY	2025-08-30	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. In Synopsis and Prayer it is mentioned as G.R No instead of T.R no
114	D-WP(C)/34456/2025	PABITRA KUMAR NAYAK	2025-08-30	Page 18 and 19 not legible.
115	D-WP(C)/34460/2025	SAILABALA JENA	2025-08-30	Not properly page marked.
116	D-CRLA/25904/2025	PRASANTA KUMAR SATAPATHY	2025-08-30	Page no.49 marked as twice
117	D-ABLAPL/26255/2025	JAGABANDHU SAHU	2025-08-30	.Receipt Showing Serv.copy To Vigilance not Filed.
118	D-ABLAPL/26014/2025	AJIT KUMAR RAUT	2025-08-30	1. Page marking of A. Bail Application in the Index is not correct. 2. Date of FIR has been wrongly mentioned in the Date Chart. 3. In Affidavit declaration about no of paragraphs in the petition not correct.

119	D-CRLMP/26105/2025	DILLIP KUMAR RAY	2025-08-30	1. Date of order not correctly furnished in prayer of the petition. 2. Court fee Rs.10/- to be paid on V.nama.
120	D-ABLAPL/26293/2025	AFRAAZ SUHAIL	2025-08-30	1. Items in the Index not properly serial numbered. 2. Page marking of Annexure 1 in the Index not correct. 3. Occupation of Deponent not mentioned in the Affidavit.
121	D-ABLAPL/26348/2025	SUSANTA KUMAR TRIPATHY	2025-08-30	.Name Of The Filing Advocate Not In Capital Letters In The application
122	D-WP(C)/34440/2025	JANMEJAYA KATIKIA	2025-08-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
123	D-ABLAPL/26181/2025	SUSANTA KUMAR ROUT	2025-08-30	Page no. 09-10 not legible.
124	D-ABLAPL/26203/2025	SOUMYA RANJAN DAS	2025-08-30	14-NOT PROPERLY INDEXED.
125	D-BLAPL/26083/2025	AKSHAYA KUMAR SUBUDHI	2025-08-30	1. Free copy/certified copy of Rejection order not filled.
126	D-CRLMP/26081/2025	SUJIT KUMAR ACHARYA	2025-08-30	1-COURT FEE IS DEFICIENT. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Court fee Rs. 6/- to be paid.
127	D-ABLAPL/26294/2025	BHARAT JALLI	2025-08-30	1. Petitioner No.1 has not signed in the Vakalatanama. 2. Signature of Deponent in Affidavit not tally with Vakalatanama. 3. Name of Pet. No.1 in Cause title not tally with Vakalatanama. 4. Court Fee of Rs.6 on petition not paid. 5. Application not properly addressed to the Honourable Court.
128	D-WP(C)/34542/2025	GOPAL PRASAD JENA	2025-08-30	Page nos. 20 and 21 not neat and legible
129	D-ABLAPL/26199/2025	SOUMYA RANJAN DAS	2025-08-30	14-NOT PROPERLY INDEXED. Page no. 10 not legible.
130	D-MSA/34779/2025	BIKRAM CHANDRA GHADAI	2025-08-30	Put up for S.R after filing C.Copy of the Trial Court Order under A-3
131	D-ABLAPL/26198/2025	MANAS KUMAR CHAND	2025-08-30	Page no. 9 not legible.
132	D-ABLAPL/26405/2025	SWAGAT KUMAR SAHU	2025-08-30	1. G. R case no left blank in the entire application
133	D-CONTC/34142/2025	NIHAL RATH	2025-08-30	1. WPC(O.A.)no 585 /2018 mentioned in Index does not tally with under annex-1
134	D-ABLAPL/26236/2025	KARUNAKAR GAYA	2025-08-30	Annexure 1 not legible.

DEFECTIVE REPORT LIST

DEFECTIVE REPORT OF 30-08-2025 (CASES FILED BEFORE 2024)

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
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